Statement-II

Reduction in price with respect maximum price under NLEM 2015

| % reduction with respect to Maximum Price | Grand Total |
|---|-------------|
| 0<= 5% | 75 |
| 5<=10% | 47 |
| 10<=15% | 50 |
| 15<=20% | 51 |
| 20<=25% | 53 |
| 25<=30% | 36 |
| 30<=35% | 29 |
| 35<=40% | 17 |
| Above 40% | 46 |
| Total | 404 |

Statement-III
% reduction with respect to Highest prevailing MRP (No. of Drugs)

| | Diabetic | Cardiovascular | Total |
|-----------|----------|----------------|-------|
| 0<= 5% | 7 | 10 | 17 |
| 5<= 10% | 2 | 10 | 12 |
| 10<= 15% | 1 | 11 | 12 |
| 15<= 20% | 1 | 8 | 9 |
| 20<= 25% | 2 | 12 | 14 |
| 25<= 30% | 2 | 7 | 9 |
| 30<= 35% | 2 | 7 | 9 |
| 35<= 40% | 1 | 4 | 5 |
| Above 40% | 4 | 15 | 19 |
| Total | 22 | 84 | 106 |

Revival of closed fertilizer plants

2189. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether revival of closed fertilizer plants at Talcher, Ramagundam, Barauni, Gorakhpur and Sindri is fast progressing;

- (b) whether revival plans have been approved by the Cabinet, if so, the details thereof; and
 - (c) the present status of revival of these fertilizer plants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir.

(b) and (c) Yes, Sir. Cabinet has approved proposals for the revival of closed fertilizer units at Talcher, Ramagundam, Barauni, Gorakhpur and Sindri. Details about Cabinet approvals and present status of revival at these locations are as under:

Talcher and Ramagundam: The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 4.11.2011 approved the revival of these units on "nomination route" through PSUs. Rashtriya Chemicals and Fertilizers Limited, Gail (India) Ltd., Coal India Limited and Fertilizer Corporation of India Limited (FCIL) have been nominated to revive the Talcher unit while National Fertilizers Limited, Engineers India Limited and FCIL have been nominated to revive the Ramagundam unit. In order to facilitate the revival of closed units of FCIL, the CCEA on 9.05.2013 approved waiver of Government of India loan and interest on FCIL to make the net worth of FCIL positive and to seek its de-registration from Board for Industrial and Financial Reconstruction and paves way for revival of closed units of FCIL.

Pre-Project activities to revive these two units are currently in progress.

Gorakhpur, Sindri and Barauni: The Union Cabinet in its meeting held on 13.07.2016 has approved to revive these closed fertilizer units by means of a Special Purpose Vehicle of Public Sector Units namely, National Thermal Power Corporation, Coal India Limited, Indian Oil Corporation Limited and Fertilizer Corporation of India Limited/Hindustan Fertilizer Corporation Limited, through "nomination route" instead of bidding route as approved earlier.

CAG report on understatement of revenue

- 2190. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether the CAG report tabled in the Parliament on 12 March, 2016 on understatement of revenue by telecom operators, found six leading telecom operators understanding their gross revenue of over ₹ 46,000 crore between 2006-07 and 2009-10, causing a loss of ₹ 12,488.93 crore to Government;
- (b) if so, the steps taken by Government to recover the loss incurred to the exchequer;